NEW DELHI, THURSDAY, JANUARY 12, 2012/PAUSA 22, 1933

No. 53]

MINISTRY OF HOME AFFAIRS

NOTIFICATION

New Delhi, the 12th January, 2012

S.O. 62(E).—Whereas, the Unlawful Activities (Prevention) Act, 1967 (27 of 1967) (hereinafter referred to as the said Act) has been enacted to provide for more effective prevention of certain unlawful activities of individuals and associations and for dealing with terrorist activities and for matters connected therewith;

2. And whereas, clause (m) of Section 2 of the said Act defines the terrorist organisation to mean an organisation listed in the Schedule or an organisation operating under the same name as an organisation so listed;
3. And whereas, the Schedule to the said Act specifies the list of terrorist organisations;

4. And whereas the Garo National Liberation Army (GNLA), a militant outfit of Garo Hills, which came into existence in early 2010 has been consolidating its position in the three Garo Hills Districts both organisationally and in terms of weapons and cadres and to achieve the objective of a separate Garo State, the outfit is resorting to terrorism in the form of killing of innocent civilians and security forces in addition to engaging in other violent activities like physical assault on Government employees, lobbing grenades in Government buildings and other violent activities and extortions.

5. And whereas, the Central Government believes that the Garo National Liberation Army (GNLA) is involved in terrorism.

6. Now, therefore, in exercise of the powers conferred by clause (a) of sub-section (1) of Section 35 of the Unlawful Activities (Prevention) Act, 1967, the Central Government hereby makes the following to add the Garo National Liberation Army (GNLA) and all its formations and front organisations as terrorist organisation in the Schedule to the said Act and for the said purpose makes the following amendments, namely:

In the Schedule to the said Act, after serial number 35 and the entries relating thereto, the following serial number and entries shall be inserted, namely:

"36. Garo National Liberation Army (GNLA), all its formations and front organisations."

[F.No.11011/124/2011-NE-V]

KAMAL KANT MITTAL, Jt. Secy.